

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI REV APP	101223/2017	Ashok Hotchand Advani -Aplcnt. Vs Central Bureau of Investigation - Respdt.	Dinesh Tiwari and Associates
<u>ARGUMENT ON EXH.READY</u>				
2	SPL CASE CBI	100062/2016	The State CBI BS and FC Vs Naitonal Spot Exchange Ltd. Through its MD and CEO Shri Anjani Sinha and others	
3	SPL CASE CBI	100064/2017	CBI BSFC Mumbai Vs A. K. Mirchandani	
<u>ARGUMENT ON EXH.UNREADY</u>				
4	SPL CASE CBI	100034/2017	The State CBI BS and FC Vs National Spot Exchange Ltd. and others	
5	SPL CASE CBI	100062/2017	The State CBI BS and FC Vs Madan Gopal Gupta and others	
<u>B.A. NO. IN SPL. C. NO</u>				
6	SPL CASE CBI	100117/2015	The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	
Sub Matter: SPL CASE CBI/0100009/2016				
7	SPL CASE CBI	100009/2016	The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea	
(Main Matter SPL CASE CBI/0100117/2015)				
8	BAIL APPLN CBI	100051/2020	Miten Anil Pandya Vs CBI BS and FC	Rohan J. Sawant